Rejection of recommendations of Hoda Conunittee

2207. SHRI SYED AZEEZ PASHA: SHRI D. RAJA:

Will the Minister of MINES be pleased to state:

(a) whether the Chief Ministers of the five mineral rich States had met the Union Home Minister, to demand rejection of the reconunendations of the Hoda Committee on mining; and

(b) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF MINES (SHRI SIS RAM OLA): (a) and (b) The Chief Ministers of the State Governments of Orissa, Chhattisgarh, Jharkhand, Rajasthan and Karnataka had raised concerns on dilution of powers of the State Governments in the National Mineral Policy, 2007. These issues were discussed with the Governments of chief mineral producing States and based on the resolution achieved with them, a draft National Mineral Policy is under consideration of the Government.

Chiria iron-ore mine

2208. SHRI AJAY MAROO: Will the Minister of MINES be pleased to state:

(a) the present status of Chiria iron-ore mine in Jharkhand and whether any matter pertaining to this mine is pending before any court;

(b) the approximate quantity of iron-ores available in this mine;

(c) in whose name the lease of the mine stands and upto which period; and

(d) whether it has been agreed to transfer the lease of some parts of the mine to Mittal Steels?

THE MINISTER OF MINES (SHRI SIS RAM OLA): (a) to (d) Information is being collected and shall be laid on the Table of the House.

Recommendations of Sachar Committee

2209. SHRI PRAVEEN RASHTRAPAL: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the specific instructions issued by Government on the basis of action taken

report on Sachar Committee's recommendations;

(b) whether it is a fact that the Reserve Bank of India has issued certain instructions for credit facilities to minorities; and

(c) if so, the details thereof?

THE MINISTER OF MINORITY AFFAIRS (SHRI A.R. ANTULAY): (a) to (c) Specific instructions have already been issued regarding the follow-up action on the recommendations of the Sachar Committee. Reserve Bank of India has issued guidelines to ensure smooth flow of bank credit to minority communities. Details of the Master Circular dated 5.7.2007 are available on their website *"www.rbi.org.in"*.